NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 114/16	TP 59/17	For compli- ance of	433(e) / 433(f)	Patel Trading Corporation Vs DSG Buildwell Pvt. Ltd.
		objections		

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

D SANTHORM TAYANGM Petitioner =

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Objections are not filed by the Petitioner. Counsel is directed to file objections if any. For filing objections as a last chance list it on 01/02/2018.

Member (T)

Member (J)